

ACT No. III OF 1939.

(Received the assent of the Governor General on the 2nd
February, 1939.)

An Act further to amend the Destructive Insects and Pests Act, 1914.

II of 1914. **W**HEREAS it is expedient further to amend the
Destructive Insects and Pests Act, 1914, for the
purpose hereinafter appearing; It is hereby enacted as
follows:—

1. This Act may be called the Destructive Insects short title.
and Pests (Amendment) Act, 1939.

II of 1914. 2. In section 2 of the Destructive Insects and Pests Act, 1914,—
Amendment of
section 2, Act
II of 1914.

(a) at the end of clause (b) the word "and" shall
be omitted;

(b) at the end of clause (c) the word "and" shall
be added; and

(c) after clause (c) the following clause shall be
added, namely:—

"(d) a reference to British India shall be cons-
trued as a reference to British India and
Berar."

Price anna 1 or 1½d.

GIPD—L246 LAD—9-3-39—3,000.